

[FORM G]

INVITATION FOR EXPRESSION OF INTEREST FOR SUPREME MANOR WADA BHIWANDI INFRASTRUCTURE PRIVATE LIMITED (CIN- U45202MH2010PTC198376) OPERATING IN BUILT OWN AND TRANSFER MODEL OF TOLL ROAD AT MANOR-WADA-BHIWANDI, THANE, MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	DETAILS
1	Name of the corporate debtor along with PAN & CIN/ LLP No	SUPREME MANOR WADA BHIWANDI INFRASTRUCTURE PRIVATE LIMITED PAN- AAOC3442D
2	Address of the registered office	UPREME MANOR WADA BHIWANDI INFRASTRUCTURE PRIVATE LIMITED is SUPREME HOUSE, PRATAP GADH, PLOT NO. 94/C, OPP. IIT, POWAI , MUMBAI, Maharashtra, India – 400076
3	URL of website	www.suprememanorwada.in
4	Details of place where majority of fixed assets are located	Manor-Bhiwandi
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	No revenue
7	Number of employees/ workmen	No employee
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Yes
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Yes
10	Last date for receipt of expression of interest	26 th December 2025
11	Date of issue of provisional list of prospective resolution applicants	5 th January 2026
12	Last date for submission of objections to provisional list	10 th January 2026
13	Date of issue of final list of prospective resolution applicants	12 th January 2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15 th January 2026
15	Last date for submission of resolution plans	20 February 2026
16	Process email id to submit Expression of Interest	supreme.manor.cirp@gmail.com
17	Details of the corporate debtor's registration status as MSME.	Not applicable


Sudip Bhattacharya
Resolution Professional

Supreme Manor Wada Bhiwandi Infrastructure Private Limited
IP Registration No. IBBI/PA-003/IP-N00080/2017-18/10703

Registered address: 903, Queensgate CHS Ltd., Hiranandani Estate, Thane West, Mumbai, Maharashtra 400607

E-mail ID for correspondence: supreme.manor.cirp@gmail.com

Notes-

1. The RP/CoC shall have the discretion to change the criteria for the EOI at any point of time.
2. The RP/ CoC reserves the right to cancel/ modify the process/ application without assigning the reason and without any liability whatsoever.
3. Estimated date of closure of the Insolvency Resolution Process is on 10th March 2026.

